

(34)

# Central Administrative Tribunal

HYDERABAD BENCH : AT HYDERABAD

M.A.NO.1072 of 1991 in  
O.A. No. 867 of 1991

Date of Decision : 11 - 9 - 91

~~Ex-Ax No.~~

Mr. P. Seetharam and 34 others

Petitioner.

Mr. Ex S. Ramakrishna Rao

Advocate for the  
petitioner (s)

Versus

The CGM, Telecom, A.P. Circle, Hyderabad and Respondent.  
2 others

Mr. Jaganmohan Reddy, Addl. CGSC

Advocate for the  
Respondent (s)

**CORAM :**

THE HON'BLE MR. R. Balasubramanian, Member (Admn.)

THE HON'BLE MR. --

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?
5. Remarks of Vice Chairman on columns 1, 2, 4  
(To be submitted to Hon'ble Vice Chairman where he is not on the Bench)

*11-9-91*  
HRBS  
M(A)

35

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

MISCELLANEOUS APPLICATION NO.1072 of 1991  
IN  
O.A.NO.867 of 1991

DATE OF JUDGMENT: 11 SEPTEMBER, 1991

BETWEEN:

S/Shri	S/Shri
1. P. Seetharam	19. P. John
2. KBG Tilak	20. R. Tejan
3. P. Chalapathi Rao	21. Ch. Rajeshwar
4. M. Narasimha	22. D. Krishna Reddy
5. D. Vijayakumar	23. D. Ashok
6. J. Niranjan Kumar	24. M. Ramesh Babu
7. A. S. Pathan	25. Smt. B. Rajamma
8. S. Sudhakar	26. S. Ramachander
9. W. N. Chary	27. Guruva Reddy
10. M. Upender	28. R. Kumar Babu
11. M. Bondyalu	29. Kumaraswamy
12. N. Mariadas	30. V. Satyanarayana Reddy
13. D. V. Bhalker Rao	31. B. Raoji
14. G. Prasad	32. Ch. Somaiah
15. B. Ranga Reddy	33. Ch. Sham Rao
16. V. Krishna Reddy	34. G. Ramaiah
17. P. Yeshwanth Rao	35. K. Mohan Rao
18. Ch. Irmaiah	

.. Applicants

AND

1. The Chief General Manager,  
Telecommunications,  
A.P. Circle, Hyderabad.
2. The Chief Accounts Officer,  
o/o Chief General Manager, Telecom,  
Hyderabad.
3. The Secretary, Dept. of Telecom,  
New Delhi.

.. Respondents

COUNSEL FOR THE APPLICANTS: Mr. S. Ramakrishna Rao

COUNSEL FOR THE RESPONDENTS: Mr. Jaganmohan Reddy,  
Addl. CGSC

.. 2 ..

CORAM:

Hon'ble Shri R.Balasubramanian, Member (Admn.)

JUDGMENT DELIVERED BY THE HON'BLE SHRI R.BALASUBRAMANIAN,  
MEMBER (ADMN.)

This Miscellaneous Application No.1072 of 1991 in O.A.No.867 of 1991 coming up for admission has been filed for condonation of delay of one year in filing the O.A. As early as on 19.12.1988, the applicants through the respective Branch Secretaries have represented to the Chief Accounts Officer about non-payment of the Bad Climate Allowance. Again on 27.2.1989 and on 13.6.1989, they had been sending reminders. Finally, by a letter dated 5.7.1989, the Chief General Manager, Telecommunications had <sup>just</sup> ~~only~~ intimated that the matter is taken up with the Directorate for renewal of sanction. According to Section 21 of the Administrative Tribunals Act, the outer most limit for the applicants to file the O.A. was before July 1990. Instead, they are filing the O.A. only now in September 1991. The M.A. is filed for condonation of the delay. Reasons given in this M.A. are that they are pursuing the matter vigorously at various levels through their Unions and Associations. The reasons are not convincing. I, therefore, dismiss

.. 3 ..

the M.A.No.1072 of 1991 for condoning the delay in  
filing the O.A. Hence O.A is also not admitted.

*R.Balasubramanian*

(R.BALASUBRAMANIAN)  
Member (Admn.)

Dated: 11<sup>th</sup> September, 1991.

*S. Balasubramanian*  
Registrar.

To

1. The Chief General Manager,  
Telecommunications, A.P.Circle, Hyderabad.
2. The Chief Accounts Officer,  
O/o Chief General Manager, Telecom, Hyderabad.
3. The Secretary, Dept.of Telecom, New Delhi.
4. One copy to Mr.S.Ramakrishna Rao, Advocate, CAT.Hyd.
5. One copy to Mr.M.Jaganmohan Reddy, Addl.CGSC. CAT.Hyd.
6. One <sup>VSS</sup> Spare copy.

pvm